श्री मधु लिमये : मैं विधेयक को पेश करता हूं

INDUSTRIAL DISPUTES (AMENDMENT) BILL*

(*Amendment of sections 2, 10 etc.*)

श्री मधु लिमये (मुंगेर) मैं प्रस्ताव करता हू कि औद्योगिक विवाद अधिनियम, 1947 मे आगे सशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Industrial Disputes Act, 1947"

The motion was adopted

श्री मधु लिमये मै विधेयक को पेश करता हू ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of the Eighth Schedule)

Shri Inder J. Malhotra (Jammu) I beg to move for leave to introduce a Bill further to amend the Constitution of India

Mr Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

Shri Inder J. Malhotra: I introduce the Bill

CONSTITUTION (AMENDMENT) BILL*

(*Amendment of article 43 and the Seventh Schedule*

डा० गोविन्द दास (जबलपुर) : मैं प्रस्ताव करता हू कि भारत के सविधान मे आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The Motion was adopted.

डा० गोविन्द दास : मैं विधेयक को पेश करता हूं ।

HINDU MARRIAGE (AMENDMENT) BILL*

(*Amendment of section 5*)

श्री प० ला० बाकपाल (गगानगर) . मैं प्रस्ताव करता हू कि हिन्दू विवाह अधिनियम, 1955 मे आगे सशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

Mr Chairman: The question is.

"That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955"

The motion was adopted

श्री प० ला० बाकपाल मैं विधेयक को पेश करता हूं ।

CONSTITUTION (AMENDMENT) BILL*

(*Amendment of the Preamble*)

श्री छ० दे० त्रिपाठी (उन्नाव) मैं प्रस्ताव करता हूं कि भारत के सविधान मे आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India.".

The motion was adopted.

---

*Published in Gazette of India Extraordinary, Part II sect. 2 Dated 7-7-67.